In the Central Administrative Tribunal Calcutta Bench

QA No. 647 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Rabindra Nath Rey & Ors.

- VS -

Eastern Railway

For the Applicant : Mr. N.K. Roy, Advocate

For the Respondents: None

Date of Order: 26-7-99

ORDER

None appears on behalf of the respondents. Supplementary application may be filed as prayed for by the Ld. Advocate Mr. Rey for the applicant in the meantime with a copy to other side. Respondents are given liberty to file reply to the supplementary application by next date. Accordingly, the matter is adjourned to 17.11.99.

(D. Purkayastha) Member(J)